

10
O.A. No. 483/06

ORDER DATED 14th May, 2008

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)

Heard Mr. B. S. Tripathy, Ld. Counsel for the applicant and Ms. S.L. Patnaik, Ld. Counsel for the Respondents. Mr. Tripathy, Ld. Counsel for the applicant with very reluctantly sought permission of this Tribunal to withdraw this Original Application. On considering the facts and circumstances of this case and request made by the Counsel for the applicant, permission for withdrawal of this Original Application is allowed.

Accordingly, this Original Application is dismissed as withdrawn.

K. Thankappan
MEMBER (J)

Ord. dt. 14.5.08

Copy issued to
both the Counsel.

DR
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